

ITEM NO.23

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 28925/2019

(Arising out of impugned final judgment and order dated 01-11-2019 in WC No. 27953/2018 passed by the High Court Of Judicature At Allahabad)

BABA SUKKHU MAA PRABHUDEVI INTER COLLEGE & ANR. Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(I.R. and IA No.188028/2019-EXEMPTION FROM FILING O.T. and IA No.188026/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 39913/2021 - INTERVENTION/IMPLEADMENT

Date : 28-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
 HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Ms. Kamakshi S. Mehlwal, AOR
 Mr. Sanveer Mehlwal, Adv.
 Ms. Deepa Joseph, Adv.
 Ms. Geetanjali Mehlwal, Adv.
 Ms. Gauri Goburdhan, Adv.

 Mr. Avinash Kr. Lakhanpal, AOR
 Mr. Piyush Lakhanpal, Adv.

For Respondent(s) Mr. Tanmaya Agarwal, AOR
 Mr. Wrick Chatterjee, Adv.
 Mrs. Aditi Agarwal, Adv.
 Mr. Vinayak Mohan, Adv.

 Mr. Pradeep Kumar Yadav, Adv.
 Mr. Vishal Thakre, Adv.
 Mr. Gopal Singh, Adv.
 Mr. Aryan P Nanda, Adv.
 Mr. Sanjeev Malhotra, AOR

 Mr. Varinder Kumar Sharma, AOR
 Mr. R.D. Rathore, Adv.

Mr. Vinay Rajput, Adv.
Ms. Parul Sharma, Adv.
Mr. Bikash Sharma, Adv.
Mr. Shantanu Sharma, Adv.
Mr. Bishan Dass, Adv.
Mr. Krishna, Adv.
Ms. Deeksha Gaur, Adv.
Mr. K.K. Chauhan, Adv.
Mr. Rajiv Agnihotri, Adv.
Mr. Mahendra Singh, Adv.
Mr. Promod Kumar Singh, Adv.
Mr. Shiv Nath, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 39913/2021 - INTERVENTION/IMPLEADMENT

The application is allowed.

Leave granted.

Interim order to continue.

Post the appeal for hearing on 26.09.2024.

In the meantime, the newly impleaded respondents
may file their affidavit within six weeks.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)